

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 918
TO BE ANSWERED ON 27.07.2023

Wild animal attacks in the country

918. SHRI A. A. RAHIM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of wild animal attacks reported in the last five years;
- (b) the number of people who have been died and injured; and
- (c) whether there is any masterplan to protect people from wild animal attacks?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) Protection and Management of wildlife is primarily the responsibility of the concerned State/UT Governments. As per available information with Ministry, the details of human deaths due to tiger and elephant attacks as reported by States, during last five years are at **Annexure-I** and **Annexure-II**.
- (c) The important steps taken by Government to reduce human wildlife conflict in the country are as follows:
 - i. The Central Government provides financial assistance to State Governments under the Centrally Sponsored Schemes 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and human-wildlife conflict in and around protected areas and conducting awareness campaigns to sensitize and advise the general public.
 - ii. A network of Protected Areas covering important wildlife habitats have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.
 - iii. The Ministry has issued guidelines for development of linear infrastructure in Wildlife and its adjacent areas to mitigate human - wildlife conflict.
 - iv. An advisory on dealing with human-wildlife conflict was issued by the Ministry to all States/UTs in February 2021. The advisory recommends coordinated interdepartmental action, identification of conflict hot spots, adherence to Standard Operating Procedures, establishment of rapid response teams, formation of State and

- District level committees to review the quantum of ex-gratia relief, and prompt payment of relief to affected persons.
- v. The Ministry of Environment, Forest and Climate Change has issued guidelines to States/UTs on 3rd June, 2022 for preventing and managing human-wildlife conflict including crop damage caused by wild animals.
 - vi. The Ministry has released species specific guidelines on 21.03.2023 for mitigation of Human -Elephant, -Gaur, -Leopard, -Snake, - Crocodile, -Rhesus Macaque, -Wild Pig, -Bear, -Blue Bull and - Blackbuck Conflict as well as Guidelines for cross cutting issues such as cooperation between the forest and media sector in India; occupational health and safety in the context of human-wildlife conflict mitigation; crowd management in human-wildlife conflict related situations and addressing health emergencies and potential health risks arising out of human-wildlife conflict situations.
 - vii. **Standard Operating Procedure (SOPs):** The National Tiger Conservation Authority has issued following three SOPs to deal with human-animal conflict, which are available in public domain:
 - i. To deal with emergency arising due to straying of tigers in human dominated landscapes
 - ii. To deal with tiger depredation on livestock
 - iii. For active management towards rehabilitation of tigers from source areas at the landscape level.
 - viii. Payment of ex-gratia amount to victims of wild animal attack is provided with a view to reduce human wildlife conflict. The Ministry on 9th February, 2018 enhanced the ex-gratia payment on death from Rs. 2.00 Lakh per person to Rs. 5.00 Lakh per person with increase in amount for ex-gratia in case of injury to human as well.
 - ix. Advance technology like radio collaring, E-surveillance are also used in human wildlife conflict mitigation.
 - x. The Ministry provides support to State Governments to organize awareness generation, training and capacity building programmes on human-wildlife conflict.

Annexure-I

Annexure referred to in reply to parts (a) and (b) of the Rajya Sabha Unstarred Question No. 918 due for reply on 27.07.2023 regarding wild animals attack in the country.

The details of human deaths due to tiger attack, as reported by States, during last five years

S. No.	State	2018	2019	2020	2021	2022
1.	Assam	1	0	0	0	0
2.	Bihar	0	0	1	4	0
3.	Karnataka	1	4	0	1	1
4.	Kerala	0	0	2	0	0
5.	Madhy Pradesh	2	1	11	2	2
6.	Maharashtra	2	26	25	32	85
7.	Orissa	2	0	0	0	0
8.	Rajasthan	2	5	0	0	0
9.	Tamil Nadu	0	0	1	3	0
10.	Telangana	0	0	2	0	0
11.	Uttar Pradesh	5	8	4	11	11
12.	Uttarakhand	1	2	0	1	3
13.	West Bengal	15	3	5	5	1
Total		31	49	51	59	103

Annexure-II

Annexure referred to in reply to parts (a) and (b) of the Rajya Sabha Unstarred Question No. 918 due for reply on 27.07.2023 regarding wild animals attack in the country.

Human casualties due to elephant attack during last five years

S. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	7	4	6	NR	5
2	Arunachal Pradesh	0	0	0	2	0
3	Assam	84	75	91	63	80
4	Chhattisgarh	61	77	42	64	69
5	Jharkhand	87	84	74	133	96
6	Karnataka	12	30	26	27	29
7	Kerala	27	12	20	25	22
8	Maharashtra	1	1	NR	0	2
9	Meghalaya	3	4	6	3	3
10	Nagaland	1	0	0	0	1
11	Odisha	72	117	93	112	148
12	Tamil Nadu	47	58	57	37	43
13	Tripura	NR	2	1	2	2
14	Uttar Pradesh	0	6	1	0	4
15	Uttarakhand	3	NR	NR	NR	4
16	West Bengal	52	116	47	77	97
Total		457	586	464	545	605

*NR- Information not received from State
